Annexure-4 Name of the corporate debtor: Greenlace Builders and Developers Private Limited; Date of commencement of CIRP: 16/02/2024; List of stakeholders as on: 24/05/2024 List of operational creditors (Government Dues)

| SI No | Details of claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of | | | |
|-----------|--|---------------------|---------------------------|-------------------|--------------------------------|--------------------|------------------------------|-----------------------------------|----------------------------------|---|--|------------------------------------|--------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | Amount of contingent claim | any mutual dues that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | Income Tax Officer Corporate Ward 1(1), Kochi. | State Government | 2/28/2024 | 2,403,756 | 2,403,756 | Unsecured | No | - | - | - | - | - | |
| TOTAL 2,4 | | | | 2,403,756 | 2,403,756 | | | - | - | - | - | - | |